

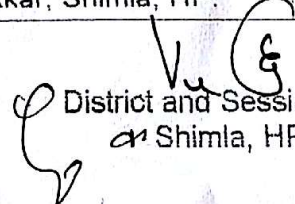
No. DSJ/E/SML/S. Harassment/2002-16-11570-94
OFFICE OF DISTRICT AND SESSIONS JUDGE, SHIMLA
CIVIL AND SESSION DIVISION, SHIMLA AT CHAKKAR
HIMACHAL PRADESH

Dated: Shimla-5, the July, 2016.

"OFFICE ORDER"

Consequent upon transfer of the Chairman of "District Court Gender Sensitization and Internal Complaints Committee" constituted vide office order No. DSJ/E/SML/S. Harassment/2002-15-8990-9016, dated 13th July, 2016, a fresh committee is hereby constituted with immediate effect. The following are the Chairman and Members of aforesaid Committee:-

Sr. No	Name and designation	Designated as
1.	Ms. Aparna Sharma, Additional District and Sessions Judge{II}, Shimla.	...Chairman
2.	Ms. Gurmeet Kaur, Civil Judge{Senior Division}-cum-ACJM(I), Shimla.	...Member
3.	Ms. Neha Sharma, Civil Judge{Junior Division}-cum-JMIC(IV), Shimla.	...Member
4.	Ms. Sunita Bhardwaj, Superintendent Grade I, Court of District and Sessions Judge, Shimla.	Member Secretary
5.	Ms. Kamlesh Chandel, Superintendent Grade II, Court of Civil Judge{Junior Division}-cum-JMIC(V), Shimla.	...Member
6.	Ms. Asha Pandit, Advocate, District Bar Association, Chakkar, Shimla, HP.	...Member
7.	Ms. Veena Sood, Advocate, District Bar Association, Chakkar, Shimla, HP.	...Member
8.	Ms. Sunita Sood, Advocate, District Bar Association, Chakkar, Shimla, HP.	...Member
9.	Ms. Rajvinder Sandhu, Advocate, District Bar Association, Chakkar, Shimla, HP.	...Member
10.	Ms. Sumitra Chandel, Experienced Social Worker, District Judicial Courts Complex, Chakkar, Shimla.	...Member
11.	Ms. Nirmla Chauhan, Social Worker, District Judicial Courts Complex, Chakkar, Shimla.	...Member
12.	Ms. Sneha Lata Negi, Advocate, District Bar Association, Chakkar, Shimla, HP.	...Member


District and Sessions Judge,
Shimla, HP